

**Central Administrative Tribunal
Principal Bench, New Delhi.**

**CP-588/2015
in OA-4361/2014**

New Delhi this the 26th day of July, 2016.

**Hon'ble Sh. Shekhar Agarwal, Member (A)
Hon'ble Mr. Raj Vir Sharma, Member (J)**

1. Vijaya Krishna Yalavarthi,
Working with CSIR-CSIO,
Chandigarh, Punjab,
S/o Sh. Siva Rangarao,
Permanent R/o 2-34-4,
Tenali,
Andhra Pradesh.
2. Rashmi Achla,
Working with CSIR-CSIO,
Chandigarh, Punjab,
D/o Sh. P. Minz,
Permanent resident of
Village Kesramal Barkatoli,
Rajganpur,
Odisha.
3. Jayant Kumar,
Working with CSIR-CSIO,
Chandigarh, Punjab,
S/o Sh. Rama Shankar,
Permanent resident of
Sector K-803, Aashiana Colony,
Lucknow, U.P.
4. Bhoopendra Kumar,
Working with CSIR-CSIO,
Chandigarh, Punjab,
S/o Sh. Sri Bhagirath,
Permanent resident of
H-225, Atrauliya Rath,
Hamirpur, Uttar Pradesh.
5. Santosh Kumar Gondhi,
Working with CSIR-CSIO,
Chandigarh, Punjab,
S/o Sh. G. Vijaya Kumar,
R/o FT-4C, Rhythm Towers,
Paruchurivari Veedi,
Patamatalanka Police Station,
Nagamausa District Nalanda,
Bihar.
6. Manish Kumar Vishwakarma,
Working with CSIR-CSIO,
Chandigarh, Punjab,
S/o Sh. R.S. Wishwakarma,

- Permanent resident of
C/85 World Bank Scheme Barra,
Kanpur- (UP).
7. Saransh Khandewal,
Working with CSIR-CSIO,
Chandigarh, Punjab,
S/o Sh. Ajai Kumar Khandelwal,
Permanent resident of
46/47 Shyam Ganj
Bareilly, Uttar Pradesh.
 8. Mohd. Tanveer,
Working with CSIR-CIMFR,
Dhanbad, Jharkhand
S/o Md. Khalil,
Permanent resident of
Village-Ramjanpur,
Post-Bhaga, Dist-Dhanbad,
Jharkhand.
 9. Prasad Bhukya,
Working with CSIR-CIMFR,
Dhanbad, Jharkhand
S/o Sh. Dhubla,
Permanent resident of
Bachodu Thanda Village,
Bachodu Post, Thirumalaya Palem Mandal,
Khammam Dist, Telangana
 10. Satya Prakash Sahoo,
Working with CSIR-CIMFR,
Dhanbad, Jharkhand
S/o Sh. Digamber Sahoo,
Permanent resident of
Al-Mirapalna,
Dist and Post-Kendrapara,
Odisha.
 11. Arka Jyoti Das,
Working with CSIR-CIMFR,
Dhanbad, Jharkhand
S/o Sh. Asit Baran Das,
Permanent resident of
46/P, Hemanta Mukherjee Road,
Jayrampur Jala, Behala,
Kolkata, West Bengal.
 12. Nilabjendu Ghosh,
Working with CSIR-CIMFR,
Dhanbad, Jharkhand
S/o Sh. Biswadeb Ghosh,
Permanent resident of
105, B.B.D. Sarani City Centre,
Durgapur, West Bengal.
 13. Jaywardhan Kumar,
Working with CSIR-CIMFR,

Dhanbad, Jharkhand
S/o Sh. Bandhu Ram,
Permanent resident of
Village-Alampur, Post-Phesar,
Dist-Aurangabad, Bihar.

14. Swaha Mahapatra,
Working with CSIR-CIMFR,
Dhanbad, Jharkhand
D/o Sh. Sridhar Mahapatra,
Permanent resident of
11/4, Anand Vihar, A-Zone,
Durgapur, West Bengal.
15. Santosh Kumar Behera,
Working with CSIR-CIMFR,
Dhanbad, Jharkhand
S/o Sh. Subash Chandra Behera,
Permanent resident of
A-I/PO-Baulagam, Via-Chatrapur,
Dist-Ganjam, Odisha.
16. Debashish Misra,
Working with CSIR-CIMFR,
Dhanbad, Jharkhand
S/o Sh. Kailash Chandra Mishra,
Permanent resident of
Plot No. 750/D,A1-Bhimpur,
Unit-6, Near Kansari Jharana,
Bhubaneswar, Odisha.
17. Vasvi Aggarwal,
Working with CSIR-CRRI,
New Delhi,
D/o Sh. Rakesh Aggarwal,
R/o 106, Vaishali, Pitampura,
Delhi.
18. Prabin Kumar Ashish,
Working with CSIR-CRRI,
New Delhi,
S/o Sh. Nathun Choudhary,
Permanent resident of
Vill-Chhaprapur, P.O-Narayanpur,
District-Bhojpur (Ara), Bihar.
19. Minal,
Working with CSIR-CRRI,
New Delhi,
D/o Sh. Basant Kumar,
R/o 106, Savitri Nilyam, Road No.37,
Gardanibagh, P.O. Anisabad, Patna,
Bihar.
20. Sravani Arimilli,
Working with CSIR-CRRI,
New Delhi,
D/o Sh. Nageswara Rao Arimilli,

Permanent resident of
 H.No. 165, Kolimanpet, Duddi Post,
 Kosigi Man, Karnool Dist,
 Andhra Pradesh.

21. Dharmender Kumar Singh,
 Working with CSIR-NPL,
 Delhi,
 S/o Shri Shyam Nath Singh,
 Permanent resident of
 QI No. B/217,
 BCCL Officers Colony,
 Nehru Nagar, Harina Bagmara,
 Nowagrah, Dhanbad,
 Jharkhand.
22. Paritosh Singh, 24 years
 Working with CSIR-NPL,
 Delhi,
 S/o Sh. Bhagwati Pux Singh,
 Permanent resident of
 Village & Post-Sareni, Distt-Rai Bareli,
 U.P.
23. Jaya Dwivedi, 23 years
 Working with CSIR-NPL,
 Delhi,
 D/o Sh. Siddhi Nath Dwivedi,
 R/o H.No. 440/A Kauwa Bagh,
 Railway Colony, Gorakhpur,
 UP.
24. Nallamolhu Balakrishna,
 Working with CSIR-SERC,
 Chennai,
 S/o Sh. Nallamolhu Rajendra Prasad,
 R/o Door No:13-94, Chavavaripalem,
 Tenali , Guntur,
 Andhra Pradesh.
25. Mohd. Miraj Khan,
 Working with CSIR-SERC,
 Delhi,
 S/o Mohd. Ali Khan,
 Permanent resident of
 Vill. Rendwalia, Post. Pehar,
 Dist. Balrampur,UP.
26. Harshal Agarwal,
 Working with CSIR-SERC,
 Chennai,
 S/o Sh. Sanjay Agarwal,
 R/o H.No.365, Alamgiriganj,
 Near Bargad Wala Mandir,
 Bareilly, U.P.
27. Reddi Kamesh,
 Working with CSIR-IICT,

Hyderabad,
S/o Sh. Reddi Demudu Babu,
Permanent resident of
Door No. 5-59, Rangali Veedi,
Kolapadu, Vishakapatnam ,
Andhra Pradesh.

28. Siddhartha Moulik,
Working with CSIR-IICT,
Hyderabad,
S/o Sh. Sunil Kumar Moulik,
R/o Vill-Ghoradhaba; P.O.-Jargram,
Dist: Paschim Medinipur,
West Bengal.
29. Pavani Vadhyaa,
Working with CSIR-IICT,
Hyderabad,
D/o Sh. Hoonya ,
Resident of H.No.17-1-382/P/9,
Pawanpuri Colony,
Karmanghat, Vaishali Nagar
P.O.,Sagar Road, Hyderabad,
Telangana,.
30. Vineet Aniya,
Working with CSIR-IICT,
Hyderabad,
S/o Sh. Mahesh Kumar Aniya,
R/o 337/537, E.W.S. Indranagar Agar
Road Ujjain (MP).
31. Alka Kumar,
Working with CSIR-IICT,
Hyderabad,
D/o Sh. R.B. Choudhary,
R/o At-Kanchanpur, Post-Rajason,
Dist-Vaishnani, Bihar.
32. MNV Anil,
Working with CSIR-NEERI,
Nagur, Maharashtra
S/o Sh. Rama Manohar,
R/o 12-2-828-A-46, Sri Nilayam Apts,
Amber Gardens, Hyderabad.
Telangana
33. Malay Goel,
Working with CSIR-NEERI,
Nagur, Maharashtra
S/o Sh. Manoj Goel,
R/o 91, Keshav Vihar, GMS Road,
Dehradun, U.K.
34. Rajendra Prasad Poluru,
Working with CSIR-NEERI,
Nagur, Maharashtra
S/o Sh. Poluru Venkatesh,

R/o 2-8 Katur Village, B.N.Kandriga Mandal,
Chittor District, Andha Pradesh.

35. Iranna Gogeri,
Working with CSIR-IIP,
Dehradun, U.K.
S/o Sh. Kumareswar,
Permanent resident of
R/o K.V. Gogeri, Post:Hebballi,
Taluk : Badami, Dist: Bagalkot.
36. Meenakshi Sarkar,
Working with CSIR-CMERI,
Durgapur
D/o Biswanath Sarkar,
R/o D-II/31, Vidya Sagar Avenue,
B-Zone, Durgapur, West Bengal. Applicants
(By Advocate : Ms. Richa Sharma)

Versus

1. Dr. Girish Sahni,
Director General
CSIR & Secretary DSIR,
CSIR Head Quarters,
New Delhi.
2. Dr. G. Anupama (IAS),
Joint Secretary (Admin),
CSIR Head Quarters,
New Delhi.
3. Prof. B.K. Mishra,
Chairman,
CSIR-Recruitment and Assessment
Board, New Delhi.
4. Prof. Ram Rajasekharan,
Acting Director,
Academy of Scientific and Innovative
Research, Chennai,
CSIR Campus, CSIR Road,
Taramani, Chennai-600 113.
5. Mr. Shyam Chetty,
Director (Additional Charge),
CSIR-Structural Engineering Research Centre,
Chennai.
6. Dr. S. Gangopadhyay,
Director,
CSIR-Central Road Research Institute,
New Delhi.
7. Prof. R.K. Sinha,
Director,
CSIR-Central Scientific Instruments Organization,

Chandigarh.

8. Dr. S. Srikanth,
Director (Additional Charge),
CSIR-Central Institute of Mining and
Fuel Research, Dhanbad.
9. Dr. Chandra Shekhar,
Director,
CSIR-Central Electronics Engineering
Research Institute, Pilani.
10. Mr. V.K. Srivastava,
Controller of Administration,
CSIR-Central Electronics Engineering Research
Institute, Pilani.
11. Mr. S.R. Hembram,
Controller of Administration,
CSIR-National Metallurgical Laboratory,
Jamshedpur.
12. Dr. S.R. Wate,
Director,
CSIR-National Environmental Engineering
Research Institute, Nagpur.
13. Dr. Pijush Pal Roy,
Director (Additional Charge)
CSIR-Central Mechanical Engineering
Research Institute, Durgapur.
14. Dr. Chandra Shekhar,
Director (Additional Charge),
CSIR-National Physical Laboratory,
New Delhi.
15. Dr. M.O. Garg,
Director,
CSIR-Indian Institute of Petroleum,
Dehradun.
16. Dr. S. Chandrasekhar,
Director,
CSIR-Indian Institute of Chemical Technology,
Hyderabad.
17. Dr. Girish Sahni,
Director,
CSIR-Central Building Research Institute,
Roorkee. ... Respondents
(By Advocate : Sh. Praveen Swaroop)

ORDER (ORAL)**Hon'ble Sh. Shekhar Agarwal, Member (A)**

Heard both sides.

2. Learned counsel for the alleged contmenors has submitted that the order of this Tribunal has been fully complied with inasmuch as the applicants have been considered for absorption in CSIR and tenure of Trainee Scientists had also been extended till the consideration was completed.
3. Learned counsel for the petitioners however argued that applicants have not got arrears for the extended period of their tenure. Be that as it may, in our opinion, order of this Tribunal has been substantially complied with. Accordingly, this CP is closed. Notices issued to the alleged contemnors are discharged.

(Raj Vir Sharma)
Member (J)

(Shekhar Agarwal)
Member (A)

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